

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

IA no. 282 of 2013 & IA no. 283 of 2013  
in DFR no.1537 of 2013

Dated : 12<sup>th</sup> September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

GI Power Corporation Limited ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s):

**ORDER**

(IA No. 282 of 2013 – seeking leave to file the Appeal  
IA No. 283 of 2013 - for delay in filing)

We have heard the Learned Counsel for the Appellant. The Learned Counsel for the Appellant wants to get instructions from his client. So, post the matter on 21.10.2013 at Chennai Circuit Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson